

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/219/2016

NAME OF THE PETITIONER(S) : Palanisamy & 10 others

NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondents No-1-5	G. V. Mohan
2.	K. Gowtham Kumar	Counsel for Petitioners	K. Gowtham

ORDER

Counsel representing both the parties are present and sought time for final hearing. Time extended at request. Put up on **06.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)